

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF NOTION REAL ESTATE  
PRIVATE LIMITED**

| <b>RELEVANT PARTICULARS</b> |  |  |
|-----------------------------|--|--|
| 1.                          | Name of Corporate Debtor   | Notion Real Estate Private Limited   |
| 2.                          | Date of incorporation of Corporate Debtor  | 11/06/2015   |
| 3.                          | Authority under which Corporate Debtor is incorporated/registered  | Registrar of Companies, Mumbai   |
| 4.                          | Corporate Identity Number of Corporate Debtor  | U70102MH2015PTC265416  |
| 5.                          | Address of Registered Office and Principal Office (if any) of the Corporate Debtor   | Shop No. 80, HDIL Harmony Mall, Goregaon Link Road, Goregaon West, Mumbai - 400104.  |
| 6.                          | Insolvency Commencement Date in respect of the Corporate Debtor  | January 09, 2024 (Copy of the order received by IRP on January 09, 2024)   |
| 7.                          | Estimated date of closure of Insolvency Resolution Process   | July 07, 2024  |
| 8.                          | Name and registration number of the Insolvency Professional acting as interim resolution professional                                  | Name: Jayesh Natvarlal Sanghrajka<br>Reg. No.: IBBI/IPA-001/IP-P00216/2017-2018/10416<br>AFA No. AA1/10416/02/250924/106031 valid till 25.09.2024  |
| 9.                          | Address and e-mail of the interim resolution professional, as registered with the Board  | Registered Address:<br>405 - 407, Hind Rajasthan Building, Dadar East, Mumbai - 400014<br>E-mail id:<br><a href="mailto:jayesh.sanghrajka@incorpadvisory.in">jayesh.sanghrajka@incorpadvisory.in</a> |
| 10.                         | Address and e-mail to be used for correspondence with the Interim Resolution Professional  | Correspondence Address:<br>405 - 407, Hind Rajasthan Building, Dadar East, Mumbai - 400014<br>Correspondence e-mail id:<br><a href="mailto:cirp.notion@gmail.com">cirp.notion@gmail.com</a>          |
| 11.                         | Last date for submission of claims   | January 23, 2024 (14 days from the date of receipt of order)   |
| 12.                         | Classes of creditors, if any, under clause (b) of sub - section (6A) of section 21, ascertained by the Interim Resolution Professional | Not Applicable   |

J.N. Sanghrajka

|     |  |   |
|-----|--|---|
| 13. | Name of Insolvency Professionals identified to act as Authorized Representative of Creditors in a class (Three names for each class) | Not Applicable  |
| 14. | (a) Relevant Forms and (b) Details of Authorized Representatives are available at:   | (a) Web Link for downloading claim forms: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a><br>(b) Not Applicable |

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of the Notion Real Estate Private Limited vide order no. C.P.(IB)/915(MB)/2023 dated on January 09, 2024 (Date of receipt order by Interim Resolution Professional is January 09, 2024)

The creditors of **Notion Real Estate Private Limited**, are hereby called upon to submit their claims with proof on or before **January 23, 2024** to the interim resolution professional at the address mentioned against Entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA

***Submission of false or misleading proofs of claim shall attract penalties.***

*J.N. Sanghrajka*

**CA Jayesh Natvarlal Sanghrajka**

**Interim Resolution Professional of Notion Real Estate Private Limited**

Registration Number: IBBI/IPA-001/IP-P00216/2017-2018/10416

AFA: AA1/10416/02/250924/106031 valid till 25.09.2024

**E-mail Id registered with IBBI: [jayesh.sanghrajka@incorpadvisory.in](mailto:jayesh.sanghrajka@incorpadvisory.in)**

**Process specific address for correspondence:**

**Incorp Restructuring Services LLP,**

Registration Number: IBBI/IPE/0129

405-407, Hind Rajasthan Building, D. S. Phalke Road,

Dadar East, Mumbai 400014

**Process specific email id for correspondence: [cirp.notion@gmail.com](mailto:cirp.notion@gmail.com)**

**Process Website: <https://incorprestructuring.com>**

**Date: January 11, 2024**

**Place: Mumbai**